

GOVERNMENT OF INDIA  
MINISTRY OF STEEL

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5228**  
FOR ANSWER ON 24.03.2026

**IMPLEMENTATION OF STEEL SCRAP RECYCLING POLICY, 2019**

5228. SHRI OMPRAKASH BHUPALSINH ALIAS PAVAN RAJENIMBALKAR:

Will the Minister of STEEL be pleased to state:

(a) whether the Steel Scrap Recycling Policy, 2019 has been fully implemented to promote circular economy in the Steel sector, which aims to reduce the current import dependence of about seven million tonnes by setting up Metal Scraping Centres (MSCs), Scrap Processing Centres (SPCs) with a capacity of one lakh tonnes per annum and Collection and Dismantling Centres in a hub-and-spoke model;

(b) the details of operational/sanctioned MSCs and SPCs (target 70) and 300+ CDCs particularly in Maharashtra and the details of integration with Vehicle Scrappage Policy/RVSF, State/UT and district-wise;

(c) the details of Central/PSU grants given and private investment made for setting up these centres along with the created capacity of these centres and the details of steel units receiving supplies therefrom since 2019, centre-wise; and

(d) the timeline fixed for setting up the proposed 700 Scrap Processing Centres (SPCs) under the National Steel Policy, the challenges regarding land acquisition and statutory/environmental clearances and the date of MSME participation and employment generated thereunder?

**ANSWER**

THE MINISTER OF STATE IN THE (SHRI BHUPATHIRAJU SRINIVASA VARMA)  
MINISTRY OF STEEL

(a)to(d): Ministry of Steel notified Steel Scrap Recycling Policy, 2019 (SSRP, 2019) with aim to promote circular economy in the steel sector and evolve a responsive ecosystem by involving all stakeholders. The role of Government is of an enabler and provide a roadmap to facilitate the eco-system of metal scrapping in the country. As on 12.03.2026, 134 Registered Vehicle Scrapping Facilities (RVSFs) across 22 States / UTs are operational in the country. A total of 4,65,393 vehicles have been scrapped at RVSFs contributing to scrap steel recovery. The State-wise details of the RVSFs are enclosed herewith. The Central Government provides incentives to States/UTs under the Scheme for Special Assistance to States for Capital Investment (SASCI) 2025-26. Rs. 2,000 crore has been allocated under the Scheme to promote scrapping of vehicles at Registered Vehicle Scrapping Facilities (RVSFs) and related implementation measures under the Voluntary Vehicle-Fleet Modernization Program of Ministry of Road Transport and Highways (MoRT&H).

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**State-wise details of operational RVSFs**

<b>No.</b>	<b>State</b>	<b>No. of RVSFs</b>
1.	Andhra Pradesh	2
2.	Assam	5
3.	Bihar	2
4.	Chandigarh	1
5.	Chhattisgarh	3
6.	Delhi	1
7.	Goa	1
8.	Gujarat	9
9.	Haryana	21
10.	Himachal Pradesh	2
11.	Karnataka	2
12.	Ladakh	1
13.	Madhya Pradesh	5
14.	Maharashtra	10
15.	Odisha	2
16.	Punjab	5
17.	Rajasthan	3
18.	Tamil Nadu	1
19.	Telangana	3
20.	Uttar Pradesh	47
21.	Uttarakhand	5
22.	West Bengal	3
<b>Total</b>		<b>134</b>

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